Annexure-4
Name of the Corporate Debtor : TIRUMALLA OIL REFINERY PRIVATE LIMTED (under CIRP)

Date of commencement of CIRP: 06.08.2024

List of Creditors as on : 25.06.2025

Unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

S1.	Name of	Details of claim		Details of claim admitted A							Amount of	Amount of claim not	Amount of Details of		Remarks, if any
			Amount claimed	Amount of claim	Nature of claim	Amount		Whether	% of	contingent		admitted		Security	Remarks, if any
110.	creation	Date of Tecept					•			claim	Mutual	aumitteu		Held	
				admitted		covered by	0	related	voting	claim			under		
						security interest		party?	share in		dues, that		verificatio		
									CoC		may be set-	-	n		
	CSB Bank Ltd	20.08.2024	33,94,29,994		Unsecured financial creditors (other than financial creditors belonging to any class of creditors)		33,94,29,994	N.A	-	N.A	-	-	-	N.A	N.A
	Maarkai	10.09.2024	27 52 22 200			-	26.52.22.200	NI A		N. A				N.A	N A
	Mumbai District Central Co- Op Bank Limited	19.08.2024	26,53,33,290		Unsecured financial creditors (other than financial creditors belonging to any class of creditors)		26,53,33,290	N.A	-	N.A	-	-	-	N.A	N.A
	Motors Finance	07.05.2025	1,34,11,748		Unsecured financial creditors (other than financial creditors	-	NA	N.A	-	N.A	-	19,54,615	-	N.A	N.A
	Limited		61,81,75,032		belonging to any class of creditors)		60,47,63,284					19,54,615			